

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2552  
ANSWERED ON:05.12.2001  
DISTRIBUTION OF FUNDS BY KVIC  
RAJ NARAIN PASSI

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) the funds disbursed by the Khadi & Village Industries Commission (KVIC) to Uttar Pradesh, Uttranchal, Haryana and Himachal Pradesh for promotion of Khadi during each of the last three years (1998-99, 1999-2000 and 2000-2001) through State Khadi Board or directly;
- (b) whether KVIC has reviewed the progress and utilization of funds allocated to the State Khadi Boards (KVI);
- (c) if so, the details thereof, year-wise;
- (d) whether it is also a fact that State KVI Boards are not distributing of subsidies to Coop, etc. because of rampant corruption prevailing in the State KVI Boards in U.P.; and
- (e) if so, the reasons thereof?

**Answer**

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

- (a): The details of funds disbursement made by the Khadi and Village Industries Commission (KVIC) to Uttar Pradesh (including Uttranchal), Haryana and Himachal Pradesh for promotion of Khadi and village industries during each of the last three years (1998-99, 1999-2000 and 2000-2001) is attached at Annexure-I.
- (b): Yes, Sir. As on 31.3.2001, the disbursement made by the KVIC to State Boards and outstanding Utilization certificates are Rs. 1814.51 crores and Rs. 752.63 crores respectively.
- (c): No, Sir.
- (d): Does not arise.